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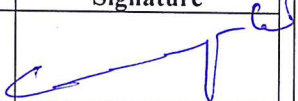
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.10.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.897/252/HDB/2018
NAME OF THE COMPANY	Illusion X Mobile Technologies Pvt Ltd
NAME OF THE PETITIONER(S)	Illusion X Mobile Technologies Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
KAMESWARA SARTHA . C	PCA	9989928264	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Rajeev Ratna on behalf of	Adv	9533631522	
K. Harish Reddy CGSC			

ORDER

PCS for Petitioner Company is present.

Mr. Rajeev Ratna, on behalf of Mr. B.Jithender, counsel for CGSC is also present.

Heard both sides.

List it for orders on 03.10.2018.



Member(Judl)

Pavani